

In 1963-64 most of the licences were renewed in due time. No new licence was granted in 1963-64, and no new licences were granted renewed during 1964-65 except in the case of a petrol pump which was constructed in 1963-64 with the approval of the Delhi Development Authority and the New Delhi Municipal Committee.

(c) New licences were not granted as the general policy which should govern the grant of such licences in conformity with the Master Plan for Delhi was under consideration of the New Delhi Municipal Committee in consultation with the Delhi Administration and the Delhi Development Authority. The basic principles have now been decided and the applications are now under scrutiny. The New Delhi Municipal Committee hope to finalise the action for renewal of licences by the end of March, 1966.]

इमारतों का गिराया जाना तथा बनाया जाना

333. श्री भगवत नारायण भार्गव : क्या निर्माण, आवास और नागरिक विकास मंत्री यह बताने की कृपा करेंगे कि गत तीन वर्षों में दिल्ली में कितनी सरकारी इमारतें गिराई गईं और उनका मूल्य क्या था और दिल्ली में उनके स्थान पर तथा अन्यत्र कितने मूल्य की नई इमारतें बनाई गईं ?

[THE DEMOLITION AND CONSTRUCTION OF BUILDINGS

333. SHRI B. N. BHARGAVA : Will the Minister of WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state the number of Government buildings demolished in Delhi during the last three years together with the value thereof and the cost of new buildings constructed in Delhi on the sites of those building and other sites ?]

निर्माण, आवास और नगर-विकास मंत्री (श्री मेहर चन्द खन्ना) : सूचना इक्कट्ठी की जा रही है तथा सभा पटल पर रख दी जायगी ।

[THE MINISTER OF WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI MEHR CHAND KHANNA) : The information is being collected and will be laid on the Table of the House.]

[English translation.]

#### ALLOTMENT OF GOVERNMENT QUARTERS

334. SHRI RAM SINGH : Will the Minister of WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) the number of Government servants in Delhi with 12 years service who have not been allotted Government quarters so far;

(b) the number of quarters that have been completed upto now but not allotted so far; and

(c) what is the target for construction and allotment of Government quarters for the year 1966 ?

THE MINISTER OF WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI MEHR CHAND KHANNA) : (a) About 9200

(b) About 1100 on account of lack of drinking water supply.

(c) 2,000 new quarters are expected to be ready for allotment during 1966.

12 NOON

#### CALLING ATTENTION TO A MATTER OF URGENT PUBLIC IMPORTANCE

REPORTED MASS AGITATION BY EMPLOYEES OF OFFICE OF THE COMPTROLLER AND AUDITOR GENERAL OF INDIA

SHRI ATAL BIHARI VAJPAYEE (Uttar Pradesh) . Mr. Chairman, Sir, I call the attention of the Minister of Finance to the reported mass agitation by the employees of the Office of the Comptroller and Auditor-General of India arising out of non-recognition of their staff Association and disputes relating to service conditions.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI B. R. BHAGAT) : Sir, it is a 3-page statement. If you want, I will read it. Or I will lay it.

MR. CHAIRMAN : Yes, read it.

SHRI B. R. BHAGAT : As hon. Member may be aware, some employees of the Indian Audit and Accounts Department went on a token fast on the 3rd and the 4th March last.